

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:953

ANSWERED ON:16.07.2014

ILCSS

Patil Shri Shivaji Adhalrao;Yeddyurappa Shri B. S.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) The salient features of the integrated Low Cost Sanitary (ILCS) Scheme implemented by the Government;
- (b) Whether the Government has received complaints from various States regarding malpractices in the implementation of the ILCS Scheme;
- (c) If so, the details thereof and the action taken/being taken by the Government in this regard;
- (d) whether various States have requested the Government to increase the prescribed per unit cost of sanitary toilets under the scheme; and
- (e) If so, the details thereof and the decision taken by the government in the matter?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

(a): The Salient features of the revised guidelines of the ILCS Scheme Guidelines are as follows:

- i. Conversion/construction of dry latrines serviced by humans into twin pit pour flush latrines.
- ii. Scheme applicable for Economically Weaker Section (EWS) Households in all towns/cities.
- iii. The cost sharing among Centre, States and beneficiaries in the ratio of 75:15:10. Additional 15% of the costs to NGOs for facilitation(with Centre and State share of 5:1).
- iv. Cost of the individual twin pit pour flush latrine is Rs. 15,000/- including superstructure with 25% additional cost for the States falling under difficult/hilly areas.
- v. Additional cost of 15% for using environment-friendly/innovative technologies.

(b) & (C): Government of Uttar Pradesh has informed about action taken in form of lodging of an FIR due to non-implementation/improper implementation of ILCS Scheme.

(d) & (e): No, Madam.